

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**O.A. No. 622 of 2024**

**IN THE MATTER OF:**

Varun Gulati

...Applicant

Versus

State of Haryana & Ors.

...Respondents

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FILED THROUGH:

SB

Archana Yadav

Shivani Chawla

[SIDDHARTH BATRA], [ARCHANA YADAV] [SHIVANI CHAWLA]

Chinmay

Rhythm

[CHINMAY DUBEY] & [RHYTHM KATYAL]

Advocates for Respondent No. 76- M/s Prince Dyeing Processing  
(formerly known as Nutex Knit Fab).  
8A, Sagar Apartments, 6-Tilak Marg,  
New Delhi-110001.  
Mob.: 9888884445

Date: 22.05.2025  
Place: New Delhi

E-mail: [siddharth.batra@satramdass.com](mailto:siddharth.batra@satramdass.com)  
Phone: 011 4704 6111

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**O.A. No. 622 of 2024**

**IN THE MATTER OF:**

Varun Gulati

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**OBJECTIONS TO THE REPORT OF THE JOINT COMMITTEE ON  
BEHALF OF RESPONDENT NO. 76, M/S PRINCE DYEING  
PROCESSING (FORMERLY KNOWN AS NUTEX KNIT FAB)**

**MOST RESPECTFULLY SHOWETH:**

1. That the present objections are being filed on behalf of M/s Prince Dyeing and Processing, herein referred to as "The Answering Respondent," formerly known as Nutex Knit Fab, in compliance with the direction dated 27.02.2025 passed by this Hon'ble Tribunal, wherein the recently added industries in the Barhi Industrial Area matter were directed to file their objections to the Joint Committee Report dated 03.01.2025.
2. That at the outset, it is submitted that the observations in the Joint Committee Report (hereinafter "the Report") do not correctly reflect the compliance status of the Answering Respondent's unit. Certain findings in the Report appear to be based on assumptions and outdated assessments, rendering them inconsistent with the Answering Respondent's current operational realities.

3. That the Answering Respondent, Prince Dyeing and Processing, is located at Plot No. 359, HSIIDC, Barhi, District Gannaur, Sonipat, Haryana. The unit engages in dyeing and washing of acrylic yarn, adhering to environmentally sustainable processes and regulatory norms. Necessary applications for name change and transfer of all regulatory clearances have been duly submitted to HSPCB for approval.
4. That the Answering Respondent has consistently undertaken substantial investments in environmental control measures, including a modern Effluent Treatment Plant (ETP), ensuring adherence to applicable environmental norms and best industrial practices. The Answering Respondent denies any deliberate non-compliance and submits that if there were any technical/operational gaps, they stand rectified upon receiving feedback from statutory authorities.
5. **OBJECTIONS TO THE JOINT COMMITTEE REPORT:**
  - 5.1. That the Answering Respondent submits that an inspection was conducted on 08.08.2024, and certain observations were recorded regarding the operation of its Primary Effluent Treatment Plant (PETP). The Answering Respondent further submits that a Show Cause Notice dated 02.01.2025, was issued by the Haryana State Pollution Control Board (HSPCB), alleging non-compliance on certain grounds, including allegation of effluent dilution in the Primary Effluent Treatment Plant (PETP); use of underground tanks that might facilitate mixing of influent and effluent; absence of a flow meter at the time of inspection; batch operation of the PETP, allegedly once in 3-4 days.

- 5.2. That it is submitted that all of the above issues were raised in the Show Cause Notice issued by HSPCB, to which the answering respondent submitted a detailed and reasoned response. The answering respondent duly clarified its position and provided documentary evidence of its compliance to HSPCB. Therefore, the continued reliance on these findings is unjustified and does not accurately reflect the present compliance status of the unit. A Copy of the Show Cause Notice and the latest detailed and reasoned response to the HSPCB Show Cause Notice along with all the relevant annexures is annexed herewith and marked as **ANNEXURE R-1**.
- 5.3. That in response to the Show Cause Notice dated 02.01.2025 issued under various sections of the environmental laws concerning compliance matters, the following detailed replies had been submitted addressing each observation raised in the notice:
- 5.4. That the unit's specific water consumption practices for dyeing and washing acrylic yarn require significantly lower water usage compared to other textile processing operations. The freshwater consumption of 70 KL/MT referenced in the SCN does not apply to our processes. Our actual freshwater usage aligns with the prescribed limits in the CPCB's Charter for Water Recycling & Pollution Prevention in Textile Industries (2022). Updated logbooks of daily water consumption records are maintained and were duly submitted vide the response to HSPCB.
- 5.5. That the Effluent Treatment Plant (ETP) operates with high efficiency, ensuring effective pollutant removal without requiring dilution. The low BOD and COD levels observed at the PETP inlet

result from our optimized treatment process, not dilution. Regular NABL-accredited laboratory analysis reports confirming compliance with prescribed discharge norms have been presented in the reply submitted to HSPCB and also annexed herewith.

- 5.6. That the accurate records of effluent generation and discharge are maintained, with volumes recorded daily. The specific effluent generation aligns with our actual production activity, and any observed variations are due to batch-wise operations. There is no provision for dilution at our PETP, and no such arrangement was found during the inspection. Detailed test reports from NABL-accredited laboratories demonstrate compliance with discharge norms. Our ETP operates efficiently and undergoes regular maintenance and monitoring.
- 5.7. The inspection was conducted on 07.08.2024, while the SCN was issued on 02.01.2025. Since then, the Answering Respondent has proactively reinforced compliance measures, ensuring the system functions at peak efficiency. It is requested that the updated compliance status be duly considered before any further action is taken.
- 5.8. That any adverse order based on the findings of the Joint Committee Report would have severe financial implications and cause significant operational disruptions to the answering respondent. The unit employs a large workforce, and any disruption in operations would negatively impact the livelihoods of numerous employees and their families. The answering respondent is a key contributor to the textile industry, and any undue penalties or restrictions would harm not only the unit but also suppliers, vendors, and small businesses that rely on its operations.

- 5.9. That in view of the above submissions, the Answering Respondent also prayed that the allegations in the Show Cause Notice be reconsidered, as they were based on incorrect assumptions and lacked substantive evidence. The Respondent requested that its compliance measures be duly recognized with independent verification to conclusively establish adherence to environmental norms. The Answering Respondent reiterated its commitment to upholding all regulatory standards and sought a fair and just resolution of the matter.
6. That the Answering Respondent remains committed to environmental sustainability, regulatory compliance, and responsible industrial operations and prays for a just and fair assessment of its compliance status.
7. The Answering Respondent further reserves its right to file additional pleadings or affidavits, if necessary, in response to any subsequent developments in the present proceedings.

FILED THROUGH:



[SIDDHARTH BATRA], [ARCHNA YADAV] [SHIVANI CHAWLA]



[CHINMAY DUBEY] & [RHYTHM KATYAL]

Advocates for Respondent No. 76- M/s Prince Dyeing Processing

(formerly known as Nutex Knit Fab).

8A, Sagar Apartments, 6-Tilak Marg,

New Delhi-110001.

Mob.: 9888884445

Date: 22.05.2025

E-mail: [siddharth.batra@satramdass.com](mailto:siddharth.batra@satramdass.com)

Place: New Delhi

Phone: 011 4704 6111

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O.A. No. 622 of 2024

**IN THE MATTER OF:**

Varun Gulati

...Applicant

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**AFFIDAVIT**

I, Harish kumar S/o Om Parkash, aged about 44 years R/o H.no.66/1 gandhinagar, ganaur, do hereby solemnly affirm and stat as under:

1. That I am the authorized signatory of Respondent No.76 , M/s Nutex knit fab.(Prince dyeing & processing), having its office at Plot no. 359 HSIIDC Barhi, sonapat, in the aforesaid Original Application, I am aware of the facts and circumstances of the case in my official capacity as stated above and hence, entitled to swear this affidavit.

That the accompanying reply has been drafted by my counsel under my instructions, and I say that the statements and submissions made in the said reply are true and correct to best of my knowledge based upon the records and my belief. I pray that the said reply to be treated as part and parcel of this Affidavit and the same is not being reproduced for the sake of brevity.

3. I say that the documents / annexure produced along with the reply are true copies of its originals.



1543  
24-08-24

*Harish*  
**NUTEX KNIT FAB.**  
359, Industrial Estate Barhi  
Sonapat (HARYANA)  
TIN No. 06913013293

*[Handwritten Signature]*

DEPONENT

**VERIFICATION:**

Verified that the contents of the above affidavit are true and correct to the best of my knowledge, belief and nothing material information has been concealed therefrom. No part of it is false.

Verified at GANAUR on this \_\_\_ day of \_\_\_\_\_, 2025.

*[Handwritten Signature]*

DEPONENT

**NUTEX KNIT FAB.**  
359, Industrial Estate Barhi  
Sonepat (HARYANA)  
TIN No. 06913013293



1343  
24/05/25

**ATTESTED**

*[Handwritten Signature]*  
**NOTARY**

**Ganaur Distt. Sonepat**



## HARYANA STATE POLLUTION CONTROL BOARD

Plot No. 1, Sector-15, Part-II, Sonapat  
Ph. - 0130-2236119, E-mail ID: - [hspcbrosr@gmail.com](mailto:hspcbrosr@gmail.com)



No HSPCB/SR/2025/ 2668

Dated: 02/01/25

To

M/s Nutex Knit Fab,  
Plot No. 359, HSIIDC, Barhi,  
District Gannaur, Sonapat, Haryana

**Sub:** Show Cause Notice for Closure under section 33-A of Water Act, 1974, prosecution action under section 43/44 of Water Act, 1974, revocation of consent u/s 27 of the Water (Prevention & Control of Pollution) Act, 1974 & u/s 21 (4) of the Air (Prevention and Control of Pollution) Act, 1981 and imposing environmental compensation as per order dated 22.12.2021.

Whereas, the unit was inspected on 08.08.2024 by the Joint Team of CPCB and HSPCB in reference to OA No 622/2024 titled as Varun Gulati Vs State of Haryana & Ors. pending before Hon'ble NGT, New Delhi and the unit is involved in process of Pre-treatment and dyeing having CTO valid upto 30.09.2027.

Whereas, during inspection following deficiencies have been observed which need to be complied as per condition of CTO granted to the said unit:-

1. Specific fresh water consumption is too much lower against std. for specific quality (approx. 70 KL/MT) indicating that fresh water consumption logbook is not properly/correctly maintained.
2. Effluent characteristics: as per analysis report is as below: -

Parameter	PETP inlet	PETP outlet	Prescribed discharge norms	Compliance w.r.t norms
pH	7.5	7.7	6.0-9.0	<ul style="list-style-type: none"> <li>• Inlet BOD is too much lower against typical range of 500-800 mg/l, indicating dilution at PETP inlet.</li> <li>• Inlet BOD (152 mg/l) is too much lower against typical range of 500-800 mg/l, indicating dilution at PETP inlet.</li> </ul> <p style="text-align: right;"><b>Non-complying (Dilution)</b></p>
BOD (mg/l)	152	122	500	
COD (mg/l)	341	289	1400	
TSS (mg/l)	46	37	1500	
TDS (mg/l)	1756	1884	2100	
Sulphide (mg/l)	-	6	-	

3. Similarly, specific effluent generation & discharge are also low against process details.

**Recommendation of the Team:-**

1. The unit shall dismantle the provision of dilution.

Therefore, you are hereby directed to show cause & explain within **15 days** as to why closure action may not be taken against your unit u/s 33-A Water (Prevention and Control of Pollution) Act, 1974, prosecution action under section 43/44 of Water (Prevention and Control of Pollution) Act, 1974 and revocation of consent u/s 27 of the Water (Prevention & Control of Pollution) Act, 1974 & u/s 21 (4) of the Air (Prevention and Control of Pollution) Act, 1981 besides initiation of legal action under the Acts for non-compliance of the relevant provisions of Environmental Acts/Rules/Laws.

In case you fail to reply/comply with the deficiencies mentioned above within above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as mentioned above, which will warrant closure action against your unit under relevant Acts/Rules besides initiation of legal action under the relevant Acts/Rules without giving any further notice.

Whereas, for the above said violations you are liable to pay the Environmental Compensation in terms of the directions of Board issued letter no. HSPCB/PLG/2021/2343-2350 dated 22.12.2021 as assessed by the Board as per methodology defined therein.

Endst. No. HSPCB/SR/2025/

Dated:

  
Regional Officer,  
Sonapat Region.  
RV

A copy of the above is forwarded to the Chairman, HSPCB, Panchkula for information, please.

  
Regional Officer,  
Sonapat Region.

To,

Regional Officer  
Haryana State Pollution Control Board,  
Sonipat Region, Sonipat.

Subject: Reply and compliance of Show Cause Notice dated 02.01.2025 for closure under section 33-A of Water (Prevention and Control of Pollution) Act, 1974, prosecution under section 43/44 of Water Act, revocation of consent u/s 27 of the Water Act & u/s 21(4) of the Air Act, 1981 and imposing of environmental compensation-Reg

Dear Sir,

Kindly refer to the above said show cause notice issued vide your office letter no HSPCB/SR/2025/ 2663 dated 02.01.2025 and received on 16.01.25, on the subject cited above.

This is in reference to the aforementioned notice issued vide letter under reference, alleging non-compliance concerning dilution of freshwater in the PETP, maintenance of record, Low BOD value at inlet during the joint inspection conducted by the officials of CPCB and HSPCB on 08-08-2024. It is pertinent to clarify here that M/s Nutex Knit Fab has already been purchased by us on 08.08.23 and presently it is working in the name as M/s Prince Dyeing and Processing which has already been reported to your office along with application for make the change in your records and to transfer all the clearances of M/s Nutex Knit Fab in the name our unit M/s Prince Dyeing and Processing vide our request letters dated 17.04.24.

In response to your above referred show cause notice, we would like to submit the following point-wise reply and compliance along with facts, for observations of the joint team, for your kind consideration:

**1. Specific Freshwater Consumption w.r.t. production**

- Our unit is engaged in the process of dyeing and washing of Acrylic yarn using no sulphide base chemicals, where freshwater is utilized both for processing and domestic purposes.
- Requirement of water for dyeing and washing of Acrylic yarn is very less as compared to dyeing & processing of other type of yarn & using water in the production activity accordingly.
- Our current freshwater consumption aligns with the limits specified in the Charter for Water Recycling & Pollution Prevention in Textile Industries, issued by CPCB in 2022.

- It is important to highlight that the specific freshwater consumption standards referred by the inspection team (70 kL/MT) are hypothetical and theoretical for the process of dyeing and washing of Acrylic yarn and thus not applicable in our case in view of less water requirement as mentioned above.
  - We hereby reaffirm that our unit adheres to the specified freshwater consumption limits and is in compliance with the regulatory directives.
2. **Lower BOD value at inlet of PETP**
- We have adopted cleaner technologies in our unit as per the Charter for Water Recycling & Pollution Prevention in Textile Industries.
  - With regard to the BOD levels observed too much lower against the typical range, it is clarified that the said typical range 500 to 800 of BOD occurs for the concentrated effluent generated from Scouring, Dyeing and printing process whereas in our case there is no scouring and printing process and in addition to dyeing process for acrylic yarn, we are also having washing processes resulting to dilution of concentrated effluent and lowering the values of all discharged parameters.
  - Further, Equalisation tank of adequate capacity has been provided at the inlet of our PETP so as to have the composite mass of trade effluent generated from different type of water polluting processes having different concentration, resulting the values for BOD at the inlet of PETP in the range as shown in the above said show cause notice.
  - Regular analysis of our ETP inlet and outlet samples has been got done from HSPCB as well as NABL-accredited laboratories and the analyses of the same indicates that BOD value at ETP inlet ranges between 342 to 446mg/L.
  - The analyses reports of our effluent dated 15.04.24, 08.07.24, 14.10.24, 24.01.25 analysed from time to time from HSPCB and EPA recognised laboratories, before and after the inspection conducted by joint team, are enclosed as **annexure- 2** in support of our submission which shows the values of BOD at inlet to ETP, similar or near to the value as shown in the above referred notice and all parameter well with in prescribed standards..
  - The data has been compiled from the log books regarding fresh water, trade effluent and production for last 7 months and compiled sheet for the same is also enclosed herewith as **annexure- 1** which also clearly indicates that no dilution is being done as alleged in the notice.
  - It is pertinent to mention here that there is no necessity and requirement of the dilution in view very relaxed standards prescribed for discharge into CETP inlet which are very easily achievable by doing only primary treatment
  - Thus, from the above stated facts and details it is evident that no dilution of effluent with fresh water is done and no such arrangement as apprehended in the above referred notice, exists in our unit which is also clear from the

fact that the joint team did not find any such arrangement at site in practical or any related evidence at the time of inspection.

- Therefore, the allegations are speculative and not based on factual data.
  - We have analysed fresh effluent sample from NABL accredited/ EPA approved lab. as per analyses report for the same, the results are complying.
  - We have provided the ETP of adequate capacity and operating the same regularly and effectively and achieving the results well below the parameters prescribed for discharge into CETP as clear from the effluent test reports enclosed
3. We are very well maintaining the specific effluent generation and discharge volumes. Our unit is engaged in the process of yarn dyeing and washing where freshwater is utilized both for processing and domestic purposes.

All above stated facts and details clearly reveal that we are not defying any norms of dilution of freshwater in PETP, maintaining the proper logbooks, complying with prescribed standards and obtaining of all required clearances from the concerned authorities and thus fully complying with your directions and all prescribed norms issued from time to time.

As per details submitted above, you will appreciate that our unit has implemented the measures of cleaner technology and waste minimization practices as mentioned in "Charter for Water Recycling & Pollution Prevention in Textile Industries" issued by CPCB and also complying with all directions of Board.

We request you to please not initiate any action against our unit as proposed in the above said show cause notice and request to kindly revoke and withdraw the show cause notice allowing us to continue our operations in alignment with the government's vision of facilitating business operations.

We reaffirm our commitment to adhering to environmental regulations and assure compliance with all applicable norms.

We hope the above submission is in order and look forward to your favourable consideration.

Thanking You,

Yours Faithfully,



( Authorized signatory)

For M/s Prince Dyeing and Processing ( Previously known as M/s Nutex Knit Fab)

Dated: 6/2/25

Enclosures – A copy of the Show Cause Notice and Annexures as above

CC to – The Chairman, HSPCB, Panchkula

3308

Annex - I 13

NUTEX KNIT FAB.  
PLOT NO. 359 HSIIDC BARHI  
ETP LOGBOOK RECORD

BOREWELL METER					FINAL WATER METER				
MONTH	INLET	OUTLET	READING	AVG. /DAY	MONTH	INLET	OUTLET	READING	AVG. /DAY
Jun-24	7970	9077	1107	36.9	Jun-24	46026	46867	841	28.03333
Jul-24	9077	10145	1068	34.451613	Jul-24	46867	47656	789	26.3
Aug-24	10145	11270	1125	36.290323	Aug-24	47656	48552	896	29.86667
Sep-24	11270	12218	948	30.580645	Sep-24	48552	49260	708	23.6
Oct-24	SHUT DOWN	12218		0	Oct-24	SHUT DOWN		0	0
Nov-24	12218	12507	289	9.3225806	Nov-24	49260	49480	220	7.333333
Dec-24	12507	13713	1206	38.903226	Dec-24	49480	50448	968	32.26667

3309



# SPECTRA TESTING LABS (OPC) PVT. LTD.

(FORMERLY KNOWN AS SPECTRA ANALYTIC LABS) *The Result You Can Trust*  
 (An ISO 9001:2015, 14001:2015 OHSAS 45001:2018 Certified & NABL Accredited Laboratory)

Plot No-343/14, Krishna Colony, Sehatpur, Faridabad, Haryana - 121003

E-mail : spectralabs2001@gmail.com | Website : www.spectraanalyticlabs.com | Ph.: 8006035653



## TEST REPORT

TEST REPORT NO | STLPL/2024/1199/04 | DATE OF REPORT | 15.04.2024

### WASTE WATER SAMPLE ANALYSIS REPORT

Name And Address of Customer	:	M/S NUTEX KNIT FAB PLOT NO. 359, HSIIDC, BARHI SONEPAT, HARYANA - 131101
Date Of Sampling	:	11.04.2024
Analysis Start Date	:	12.04.2024
Analysis End Date	:	15.04.2024
Sample ID No	:	1199
Sample ID No	:	URL NO - TC1279424000001199F
Sampling Done By	:	STLPL STAFF
Sampling Description	:	WASTE WATER.
Sampling Location	:	ETP INLET
Sampling Method	:	STLPL/STP/WATER-02
Sample Quantity	:	2.0 LTR.
Packing Condition	:	SEALED
Packed In	:	P.V.C. AND GLASS BOTTLE

S. No.	Test Parameter	Unit	Result	Test Method
<b>Physical &amp; Chemical Parameters;</b>				
1	pH	...	8.06	IS 3025 (Part-1)
2	Total Suspended Solid (TSS)	mg/L	479.0	IS 3025 (Part-17)
3	Chemical oxygen Demand (COD)	mg/L	879.2	APHA 5220 B
4	Biochemical Oxygen Demand (BOD)	mg/L	352.0	IS 3025 (Part-44)
5	Oil & grease	mg/L	9.1	IS 3025 (Part-39)

\*\*\*\*\*End of Test Report\*\*\*\*\*

Page 1 of 1

*Patil*  
CHECKED BY

AUTHORIZED SIGNATORY

- Note :
- The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
  - Responsibility of the Laboratory is limited to the invoiced amount only.
  - This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
  - This test report will not be used for any publicity/legal purpose.
  - The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.



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Plot No-343/14, Krishna Colony, Sehatpur, Faridabad, Haryana - 121003

E-mail : spectralabs2001@gmail.com | Website : www.spectraanalyticlabs.com | Ph.: 8006035653



## TEST REPORT

TEST REPORT NO | STLPL/2024/1609/07

DATE OF REPORT | 08.07.2024

### WASTE WATER SAMPLE ANALYSIS REPORT

Name And Address of Customer	M/S NUTEX KNIT FAB PLOT NO. 359, HSIIDC, BARHI SONEPAT, HARYANA - 131101		
Date Of Sampling	: 04.07.2024		
Analysis Start Date	: 05.07.2024		
Analysis End Date	: 08.07.2024		
Sample ID No	: 1609	URL NO.- TC1279424000001609F	
Sampling Done By	: STLPL STAFF		
Sampling Description	: WASTE WATER		
Sampling Location	: ETP INLET		
Sampling Method	: STLPL/STP/WATER-02		
Sample Quantity	: 2.0 LTR.		
Packing Condition	: SEALED		
Packed In	: P.V.C. AND GLASS BOTTLE		

S. No.	Test Parameter	Unit	Result	Test Method
<b>Physical &amp; Chemical Parameters;</b>				
1	pH		8.15	IS 3025 (Part-1)
2	Total Suspended Solid (TSS)	mg/L	518.0	IS 3025 (Part-17)
3	Chemical oxygen Demand (COD)	mg/L	958.4	APHA 5220 B
4	Biochemical Oxygen Demand (BOD)	mg/L	412.0	IS 3025 (Part-44)
5	Oil & grease	mg/L	10.9	IS 3025 (Part-39)

\*\*\*\*\*End of Test Report\*\*\*\*\*

*Polix*  
CHECKED BY



- Note :
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E-mail : spectralabs2001@gmail.com | Website : www.spectraanalyticlabs.com | Ph.: 8006035653

16



## TEST REPORT

TEST REPORT NO | STLPL/2024/3155/10

DATE OF REPORT | 14.10.2024

### WASTE WATER SAMPLE ANALYSIS REPORT

Name And Address of Customer	:	M/S NUTEX KNIT FAB PLOT NO. 359, HSIIDC, BARHI SONEPAT, HARYANA - 131101
Date Of Sampling	:	10.10.2024
Analysis Start Date	:	11.10.2024
Analysis End Date	:	14.10.2024
Sample ID No	:	3155   URL NO.- TC1279424000003155F
Sampling Done By	:	STLPL STAFF
Sampling Description	:	WASTE WATER
Sampling Location	:	ETP INLET
Sampling Method	:	STLPL/STP/WATER-02
Sample Quantity	:	2.0 LTR.
Packing Condition	:	SEALED
Packed In	:	P.V.C. AND GLASS BOTTLE

S. No.	Test Parameter	Unit	Result	Test Method
<b>Physical &amp; Chemical Parameters;</b>				
1	pH	...	8.10	IS 3025 (Part-1)
2	Total Suspended Solid (TSS)	mg/L	515.2	IS 3025 (Part-17)
3	Chemical oxygen Demand (COD)	mg/L	972.0	APHA 5220 B
4	Biochemical Oxygen Demand (BOD)	mg/L	446.2	IS 3025 (Part-44)
5	Oil & grease	mg/L	6.4	IS 3025 (Part-39)

\*\*\*\*\*End of Test Report\*\*\*\*\*

Rowt  
CHECKED BY



**Note :**

- The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only
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## TEST REPORT

TEST REPORT NO. | STLPL/2025/402/01 | DATE OF REPORT | 24 01 2025

### WASTE WATER SAMPLE ANALYSIS REPORT

Name And Address of Customer	:	M/S NITEX KNIT FAB PLOT NO. 359, HSIIDC, BARHI SONEPAT, HARYANA - 131101
Date Of Sampling	:	20.01.2025
Analysis Start Date	:	21.01.2025
Analysis End Date	:	24.01.2025
Sample ID No	:	402   URL NO - TC127942500000402F
Sampling Done By	:	STLPL STAFF
Sampling Description	:	WASTE WATER
Sampling Location	:	ETP INLET
Sampling Method	:	STLPL/STPWATER-02
Sample Quantity	:	2.0 LTR.
Packing Condition	:	SEALED
Packed In	:	P.V.C. AND GLASS BOTTLE

S. No.	Test Parameter	Unit	Result	Test Method
<b>Physical &amp; Chemical Parameters:</b>				
1	pH		8.10	IS 3025 (Part-1)
2	Total Suspended Solid (TSS)	mg/L	493.0	IS 3025 (Part-17)
3	Chemical oxygen Demand (COD)	mg/L	875.4	APHA 5220 B
4	Biochemical Oxygen Demand (BOD)	mg/L	342.0	IS 3025 (Part-44)
5	Oil & grease	mg/L	9.7	IS 3025 (Part-39)

\*\*\*\*\*End of Test Report\*\*\*\*\*

*Jobit*  
CHECKED BY

**AUTHORIZED SIGNATORY**  
*(Signature)*  
SPECTRA TESTING LABS (OPC) PRIVATE LIMITED  
FARIDABAD

- Note :
1. The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only
  2. Responsibility of the Laboratory is limited to the invoiced amount only.
  3. This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
  4. This test report will not be used for any publicity/legal purpose..
  5. The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.



# SPECTRA TESTING LABS (OPC) PVT. LTD.

18

(FORMERLY KNOWN AS SPECTRA ANALYTIC LABS) *The Result You Can Trust*  
(An ISO 9001:2015, 14001:2015 OHSAS 45001:2018 Certified & NABL Accredited Laboratory)

Plot No-343/14, Krishna Colony, Sehatpur, Faridabad, Haryana - 121003

E-mail : [spectralabs2001@gmail.com](mailto:spectralabs2001@gmail.com) | Website : [www.spectraanalyticlabs.com](http://www.spectraanalyticlabs.com) | Ph.: 8006035653



## TEST REPORT

TEST REPORT NO : STLPL/2024/1200/04 DATE OF REPORT : 15.04.2024

## WASTE WATER SAMPLE ANALYSIS REPORT

Name And Address of Customer		: M/S NUTEX KNIT FAB PLOT NO. 350, HSIIDC, BARHI SONEPAT, HARYANA - 131101			
Date Of Sampling	:	11.04.2024			
Analysis Start Date	:	12.04.2024			
Analysis End Date	:	15.04.2024			
Sample ID No	:	1200	URL NO. - TC1279424000001200F		
Sampling Done By	:	STLPL STAFF			
Sampling Description	:	ETP OUTLET			
Sampling Location	:	PRIMARY ETP DISCHARGE WATER TO CETP			
Sampling Method	:	STLPL/STP/WATER-02			
Sample Quantity	:	2.0 LTR.			
Packing Condition	:	SEALED			
Packed In	:	P.V.C. AND GLASS BOTTLE			
S. No.	Test Parameter	Unit	Result	CETP INLET STANDARDS (As per HSPCB)	Test Method
<b>Physical &amp; Chemical Parameters;</b>					
1	pH	...	7.76	6.0 - 9.0	IS 3025 (Part-1)
2	Total Suspended Solid (TSS)	mg/L	317.0	1500	IS 3025 (Part-17)
3	Chemical oxygen Demand (COD)	mg/L	553.1	1400	APHA 5220 B
4	Biochemical Oxygen Demand (BOD)	mg/L	142.0	500	IS 3025 (Part-44)
5	Oil & grease	mg/L	2.3	15	IS 3025 (Part-39)

\*\*\*\*\*End of Test Report\*\*\*\*\*

*Rohit*  
CHECKED BY

AUTHORIZED SIGNATORY

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# SPECTRA TEST LABS (OPC) PVT. LTD.

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(An ISO 9001:2015, 14001:2015 OHSAS 45001:2018 Certified & NABL Accredited Laboratory)

Plot No-343/14, Krishna Colony, Sehatpur, Faridabad, Haryana - 121003

E-mail : spectralabs2001@gmail.com | Website : www.spectraanalyticlabs.com | Ph.: 8006035653



## TEST REPORT

TEST REPORT NO	STLPL/2024/1610/07	DATE OF REPORT	08.07.2024
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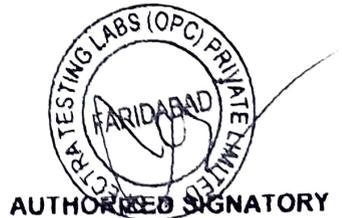
### WASTE WATER SAMPLE ANALYSIS REPORT

Name And Address of Customer	: M/S NUTEX KNIT FAB PLOT NO. 359, HSIDC, BARHI SONEPAT, HARYANA - 131101		
Date Of Sampling	: 04.07.2024		
Analysis Start Date	: 05.07.2024		
Analysis End Date	: 08.07.2024		
Sample ID No	: 1610	URL NO. -	TC1279424000001610F
Sampling Done By	: STLPL STAFF		
Sampling Description	: ETP OUTLET		
Sampling Location	: PRIMARY ETP DISCHARGE WATER TO CETP		
Sampling Method	: STLPL/STP/WATER-02		
Sample Quantity	: 2.0 LTR.		
Packing Condition	: SEALED		
Packed in	: P.V.C. AND GLASS BOTTLE		

S. No.	Test Parameter	Unit	Result	CETP INLET STANDARDS (As per HSPCB)	Test Method
<b>Physical &amp; Chemical Parameters:</b>					
1	pH		7.81	6.0 - 9.0	IS 3025 (Part-1)
2	Total Suspended Solid (TSS)	mg/L	341.0	1500	IS 3025 (Part-17)
3	Chemical oxygen Demand (COD)	mg/L	584.2	1400	APHA 5220 B
4	Biochemical Oxygen Demand (BOD)	mg/L	182.7	500	IS 3025 (Part-44)
5	Oil & grease	mg/L	2.3	15	IS 3025 (Part-39)

\*\*\*\*\*End of Test Report\*\*\*\*\*

*Polbit*  
CHECKED BY



**Note :**

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2. Responsibility of the Laboratory is limited to the invoiced amount only.
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5. The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

# 3315 SPECTRA TESTING LABS (OPC) PVT. LTD.

20



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Plot No-343/14, Krishna Colony, Sehatpur, Faridabad, Haryana - 121003

E-mail : [spectralabs2001@gmail.com](mailto:spectralabs2001@gmail.com) | Website : [www.spectraanalyticlabs.com](http://www.spectraanalyticlabs.com) | Ph.: 8006035653



## TEST REPORT

TEST REPORT NO	STLPL/2024/3156/10	DATE OF REPORT	14.10.2024
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### WASTE WATER SAMPLE ANALYSIS REPORT

Name And Address of Customer	M/S NUTEX KNIT FAB PLOT NO. 359, HSIIDC, BARHI SONEPAT, HARYANA - 131101		
Date Of Sampling	10.10.2024		
Analysis Start Date	11.10.2024		
Analysis End Date	14.10.2024		
Sample ID No	3156	URL NO.	TC1279424000003156F
Sampling Done By	STLPL STAFF		
Sampling Description	ETP OUTLET		
Sampling Location	PRIMARY ETP DISCHARGE WATER TO CETP		
Sampling Method	STLPL/STP/WATER-02		
Sample Quantity	2.0 LTR.		
Packing Condition	SEALED		
Packed In	P.V.C. AND GLASS BOTTLE		

S. No.	Test Parameter	Unit	Result	CETP INLET STANDARDS (As per HSPCB)	Test Method
<b>Physical &amp; Chemical Parameters:</b>					
1	pH	...	7.45	6.0 - 9.0	IS 3025 (Part-1)
2	Total Suspended Solid (TSS)	mg/L	323.0	1500	IS 3025 (Part-17)
3	Chemical oxygen Demand (COD)	mg/L	681.5	1400	APHA 5220 B
4	Biochemical Oxygen Demand (BOD)	mg/L	189.3	500	IS 3025 (Part-44)
5	Oil & grease	mg/L	2.8	15	IS 3025 (Part-39)

\*\*\*\*\*End of Test Report\*\*\*\*\*

*Polat*  
CHECKED BY

AUTHORIZED SIGNATORY

- Note :**
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# SPECTRA TESTING LABS (OPC) PVT. LTD.

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Plot No-343/14, Krishna Colony, Sehatpur, Faridabad, Haryana - 121003  
 E-mail : [spectralabs2001@gmail.com](mailto:spectralabs2001@gmail.com) | Website : [www.spectraanalyticlabs.com](http://www.spectraanalyticlabs.com) | Ph.: 8006035653



## TEST REPORT

TEST REPORT NO	STLPL/2025/403/01	DATE OF REPORT	24 01 2025
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### WASTE WATER SAMPLE ANALYSIS REPORT

Name And Address of Customer	M/S NUTEX KNIT FAB PLOT NO. 350, HSIIDC, BARHI SONEPAT HARYANA - 131101		
Date Of Sampling	20 01 2025		
Analysis Start Date	21 01 2025		
Analysis End Date	24 01 2025		
Sample ID No	403	URL NO.	TC127942500000403F
Sampling Done By	STLPL STAFF		
Sampling Description	ETP OUTLET		
Sampling Location	PRIMARY ETP DISCHARGE WATER TO CETP		
Sampling Method	STLPL/STP/WATER-02		
Sample Quantity	2.0 LTR.		
Packing Condition	SEALED		
Packed In	P.V.C. AND GLASS BOTTLE		

S. No.	Test Parameter	Unit	Result	CETP INLET STANDARDS (As per HSPCB)	Test Method
<b>Physical &amp; Chemical Parameters;</b>					
1	pH	...	7.81	6.0 - 9.0	IS 3025 (Part-1)
2	Total Suspended Solid (TSS)	mg/L	328.0	1500	IS 3025 (Part-17)
3	Chemical oxygen Demand (COD)	mg/L	541.5	1400	APHA 5220 B
4	Biochemical Oxygen Demand (BOD)	mg/L	136.2	500	IS 3025 (Part-44)
5	Oil & grease	mg/L	3.4	15	IS 3025 (Part-39)

\*\*\*\*\*End of Test Report\*\*\*\*\*

*Robert*  
CHECKED BY



- Note :
1. The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only
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  5. The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.



3317

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# PRINCE DYEING AND PROCESSING

Specialist In :- Dyeing of All Acrylic Yarn, All Fabrics.

To

The Regional Officer

Haryana State Pollution Control Board

Sonapat

Sub :- **REQUEST FOR COMPANY CHANGE OF NAME**

Respected sir,

Please refer to the above said subject, it is stated that we are submitting documents i.e. company change of name details given below:-

1. We are submitting the application form (Annexure-C)
2. We are submitting the copy of Online Payment Receipt Rs. 24000 dt. 15.04.2024 Recipint no. 100053543757 on A/C HSPCB Transaction date 410616074146
3. We are submitting the copy of previous CTO no. **313101723SONCTO31638274** dt. 02/03/2023 Vaild up to 30/09/2027
4. We are submitting the copy of MSME Certificate from DIC.
5. We are submitting the copy of RLA from HSIIDC.
6. We are submitting the copy of Sale Deed.
7. We are submitting the copy of C.A. Certificate with investment of Land, Building, Plant & Machinery.
8. We are submitting the copy of Gst certificate.
9. We are submitting the copy of Manufacturing Process Flow Chart.

In view of the above, it is requested that Change of name permission may be granted at the earliest possible.

Thank you

For Prince Dyeing & Processing

**For Prince Dyeing & Processing**

Proprietor

CC :- To The Chairman HSPCB, Panchkula



Plot.No.359,HSIIDC BARHI (HARYANA)

harishkaushik1239@gmail.com

www.

M.: 9813378709, 8600300022

Off.: 0130-2982360

# VAKALATNAMA

**BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO. 622 OF 2024**

**IN RE:-**

**VARUN GULATI**

**...APPLICANT**

VERSUS

**STATE OF HARYANA & ORS.**

**...RESPONDENTS**

KNOW ALL to whom these presents shall come that I/We, undersigned the above named do hereby appoint.

**SIDDHARTH BATRA (P/1083/2004), ARCHNA YADAV (D/1837/2020), SHIVANI CHAWLA (D/2233/2019),  
CHINMAY DUBEY (D/8141/2021) & RHYTHM KATYAL (D/3528/2022);**

Advocates

Satram Dass B & Co., 8A, Sagar Apartment, 6 Tilak Marg, New Delhi-110001

Mob: 988888 4445, Email: [siddharth.batra@satramdass.com](mailto:siddharth.batra@satramdass.com)

(hereinafter called the advocate/s) to be my/our Advocate in the above noted case and authorize him:-

To act, appear and plead in the above-noted case in this Court or in any other Court in which the same may be tried or heard and also in the Appellate Court including High Court subject to payment of fees separately for each court by me/us.

To sign file, verify and present pleadings, appeals, cross-objections or petitions for executions, review, revision, withdrawal, compromise or other petitions or affidavits or other documents as may be deemed necessary or proper for the prosecution of the said case in all its stages subject to payment of fees for each stage. To file and take back documents, to admit and/or deny the documents of opposite party. To withdraw or compromise the said case or submit to arbitration any differences or disputes that may arise touching or in any manner relating to the said case. To take execution proceedings. To deposit, draw and receive monthly cheques, cash and grant receipts thereof and to do all other acts and things which may be necessary to be done for the progress and in the course of the prosecution of the said case. To appoint and instruct any other Legal Practitioner authorizing him to exercise the power and authority hereby conferred upon the Advocate whenever he may think fit to do so and to sign the power of attorney on our behalf.

And I/We the undersigned do hereby agree to ratify and confirm all acts done by the Advocate or his substitute in the matter as my/our own acts, as if done by me/us to all intents and proposes. And I/We undertake that I/We or my /our duly authorised agent would appear in Court on all hearings and will inform the Advocate for appearance when the case is called. And I/We the undersigned do hereby agree not to hold the advocate or his substitute responsible for the result of the said case. The adjournment costs whenever ordered by the Court shall be of the Advocate which he shall receive and retain for himself. And I/We the undersigned do hereby agree that in the event of the whole or part of the fee agreed by me/us to be paid to the advocate remaining unpaid he shall be entitled to withdraw from the prosecution of the said case until the same is paid up. The fee settled is only for the above case and above Court. I/We hereby agree that once fee is paid, I/We will not be entitled for the refund of the same in any case whatsoever and if the case prolongs for more than 3 years the original fee shall be paid again by me/us.

**IN WITNESS WHEREOF** I/We do hereunto set my/our hand to these presents the contents of which have been understood by me/us on this **22nd** day of **May**.....2025

Accepted, identified and certified subjected to the terms of the fees.

*[Signature]*

*[Signature]*

**[SIDDHARTH BATRA] [ARCHNA YADAV]**

*[Signature]*

*[Signature]*

*[Signature]*

**[SHIVANI CHAWLA] [CHINMAY DUBEY] & [RHYTHM KATYAL]**

Advocates

*[Signature]*  
**NUTEX KATYAL FAB.**  
359, Industrial Estate Barhi  
Sonepat (HARYANA)  
TIN No. 06913013293

भारत सरकार  
Government of India



हरिश कुमार  
Harish Kumar  
जन्म तिथि (DOB) 03/08/1979  
पेशा I.A.I.E

Issue Date: 26/12/2019

██████████ 6796

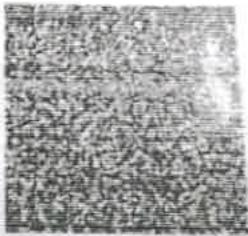
VID : 9173 2668 2971 8745

मेरा आधार, मेरी पहचान

भारतीय विशिष्ट पहचान प्राधिकरण  
Unique Identification Authority of India

पता  
S/O. Umakash, 66/1, खुर्दु रोड गली नं.1, पट्टी  
गा. गंडेर, सोनेपत,  
जिला - 131171

Address  
S/O. Umakash, 66/1, KHURDU ROAD  
GALI NO. : GANDER NAGAR, Sonapat,  
Sonapat,  
Haryana - 131101



██████████ 6796

VID : 9173 2668 2971 8745

*Handwritten signature*

**NUTEX KNIT PVT.**  
359, Industrial Estate Barhi  
Sonapat (HARYANA)  
TIN No. 06913013293

**Advance service copies of short reply on behalf of Respondent Nos. 9, 17, 18, 28, 50, 53, 57, 65 & 76 in O.A. No. 622/2024 titled as 'Varun Gulati v. State of Haryana & Ors.'**

1 message

**Vijay Kumar** <vijay.kumar@satramdass.com>

Fri, May 23, 2025 at 1:06 PM

To: Mansi Chahal <mansichahal104@gmail.com>, Varun Gulati <jansewajanhit@gmail.com>

Cc: Rhythm Katyal <rhythm.katyal@satramdass.com>, Archana Yadav <archana.yadav@satramdass.com>, Shivani Chawla <shivani.chawla@satramdass.com>

-  Paperbook-NGT Reply-R65 Vardhman Gar  
Tex\_Redacted.pdf
-  Paperbook-NGT Reply-R76 Nutex or Prince Dyeing  
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-  Paperbook-NGT Reply-R57 BCL  
Fabrics\_Redacted.pdf
-  Paperbook-NGT Reply-R53 Rajasthan Knitting  
Mills\_Redacted.pdf
-  Paperbook-NGT Reply-R28 Jyoti Dhaga  
\_Redacted.pdf
-  Paperbook-NGT Reply-R18 Komal  
Textiles\_Redacted.pdf

Dear Sir,

PFA.

Advance service copies of short reply on behalf of Respondent Nos. 9, 17, 18, 28, 50, 53, 57, 65 & 76 in O.A. No. 622/2024 titled as 'Varun Gulati v. State of Haryana & Ors.'

Kindly treat the same as Proof of service.

Regards

**Vijay Kumar**  
Office Manager

  
**SATRAM DASS B & CO.**  
ADVOCATES  
8A Sagar Apartment  
6 Tilak Marg  
New Delhi - 110001  
Landline - +91-11-47046111  
[vijay.kumar@satramdass.com](mailto:vijay.kumar@satramdass.com)

Satram Dass B & Co. made the following annotations

"This message and any attachments are solely for the intended recipient and may contain confidential or privileged information. If you are not the intended recipient, any disclosure, copying, use, or distribution of the information included in this message and any attachments is prohibited. If you have received this communication in error, please notify us by reply e-mail and immediately and permanently delete this message and any attachments. Thank you."

**3 attachments**

-  **Paperbook-NGT Reply- R9 Manohar Filaments.pdf**  
9723K
-  **Paperbook-NGT Reply-R17 Generous Textiles \_Redacted.pdf**  
9914K
-  **Paperbook-NGT Reply-R50 Shree Jee Fabrics\_Redacted.pdf**  
5406K